

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 137**  
**(IB)-169(PB)/2019**

**IN THE MATTER OF:**

Edelweiss Asset Reconstruction Company Pvt. Ltd.

.... Applicant/petitioner

v.

Magad Realtors Pvt. Ltd.

.... Respondent

**Under Section 7 of IBC.**

**Order delivered on 03.02.2020**

**Coram:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**MS. SUMITA PURKAYASTHA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/petitioner:

Mr. Atul Sharma, Mr. Vikram Babbar,  
Mr. Shashank K. Lal, Mr.  
Aditya Vashisht, Advs. for EARCL

For the Respondents

: Mr. Sumant Batra, Adv. with Ms. Niharika  
Sharma, Adv. for RP

**ORDER**

For order see, CP No. (IB)-1038(PB)/2018.

03.02.2020  
Aarti Makker